

[Shri K. L. Ramaswamy]

no President's rule in UP, and the Assembly there is going to meet shortly.

श्री इसहाक सम्भली (अमरोहा) : उपाध्यक्ष महोदय, न्यूज पेपर में आया है कि यू०पी० की गवर्नमेंट ने सेन्टर को सजेस्ट किया है कि शुगर इण्डस्ट्री को नेशनलाइज़ कर लिया जाय। मेरी दरखास्त आप सरकार तक पहुँचा दें कि वह मेहरबानी करके उसके नेशनलाइजेशन में देर न करें और जल्द से जल्द शुगर इण्डस्ट्री को नेशनलाइज़ करके किसानों और मजदूरों को राहत पहुँचाएं।

14.37 hrs.

**CORRECTION OF ANSWER TO S.Q. NO. 724 RE: IMPLEMENTATION OF THE RECOMMENDATIONS OF THE HOSPITAL REVIEW COMMITTEE**

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : While replying to the Supplementaries raised by Shri Prem Chand Verma arising out of the Starred Question No. 724 answered on the 22nd December, 1969 relating to the implementation of the recommendations of the Hospital Review Committee. I had mentioned "So far as the Director-General is concerned, the Director-General is of the Delhi Administration." In fact the correct position is that the Director General referred to is the Director General of Health Services in my Ministry and not of the Delhi Administration.

14.38 hrs.

**STATEMENT RE-VISIT OF SOVIET DELEGATION TO INDIA**

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : At the invitation of the Government of India, His Excellency Mr. S. A. Skachkov, Chairman, State Committee of the USSR Council of Ministers for Foreign Economic Relations, was in India from the 7th to the 22nd February, 1970, in connection with the celebration of the Fifteenth Anniversary of Indo-Soviet economic and technical collaboration.

2. The Soviet Delegation visited, Bokaro and Bhilai and thereafter had a series of discussions with the concerned Ministers both separately and jointly during the last few days. The discussions with the Soviet Delegation mainly related to the present state of working of the various public sector industrial undertakings set up with Soviet cooperation. The discussions covered the various problems facing these projects during their present phase, together with measures considered necessary to ensure increased economic efficiency in these plants. The need for ensuring the fuller utilisation of the capacities of these plants was specially highlighted.

شہری سہانی سنہلی (امروہا) : ایا ڈیپارٹمنٹ کے نیوز پیپر میں آیات کہ یو پی کی گورنمنٹ نے سینٹر کو سجزسٹ کیا ہے کہ شوگر انڈسٹری کو نیشنلائز کیا جائے، میری درخواست آپ سرکار تک پہنچا دیں کہ وہ جلد سے جلد ایس کے نیشنلائزیشن میں دیر نہ کریں اور جلد سے جلد شوگر انڈسٹری کو نیشنلائز کر کے کسانوں اور مزدوروں کو راجت پہنچائیں۔

MR. DEPUTY-SPEAKER : That is a different question altogether.

SHRI JYOTIRMOY BASU (Diamond Harbour) : Arising out of what has been said, will Government make a statement on the matter? Will you ask the Government to make a statement on it?

MR. DEPUTY-SPEAKER : That is a different question. This item relates only to certain letters which Government have received and are now placing before the House, in answer to some question raised earlier, and the discussion will take place on this matter at 4 p.m.

3. The two sides discussed the possibilities of manufacturing certain products in the Soviet-assisted machine building plants in India for supply to the Soviet Union on a long-term basis. The Indian side would examine the possibility of production of container cranes, excavators and reduction gears for supply to the Soviet Union against a total amount of 10 million roubles per annum set apart for such supplies from this country. It was also agreed that detailed examination should be made at an expert level for identification of precise possibilities of export of products manufactured in Soviet-assisted plants in India to third countries and for consideration of various aspects connected with implementation of programmes of India's participation in Soviet-assisted projects in such third countries. In particular, the Soviet side would examine the possibilities of exports of turbo-sets and components to be produced in the Heavy Electrical Plant at Hardwar. It was also agreed that, with a view to further expanding economic and technical cooperation between the two countries, further lines of Indo-Soviet cooperation in the fields of oil and gas, refineries, fertilisers and petro-chemicals will be explored.

4. The discussions with the Soviet delegation were cordial and were conducted in a spirit of mutual cooperation and understanding. I should like to take this opportunity of expressing my appreciation of the keen interest evinced by Mr. Skachkov and his colleagues in the working of Soviet-assisted plants in the public sector, which are important milestones in Indo-Soviet cooperation and in the building up of the Public sector in this country.

14.40 hrs.

STATEMENT RE : EXISTENCE OF A  
HASHISH EXPORT RACKET IN  
NEW DELHI

MR. DEPUTY-SPEAKER : Now,  
Shri P. C. Sethi.

श्री शिव चन्द्र भा (मधुबनी) : उपाध्यक्ष  
जी, यह एक ऐसा अहम विषय है जिसके मुत्त-  
ल्लिक यह जरूरी हो जाता है कि हम सदस्य

कुछ सवाल पूछें। इसके मुत्ल्लिक मेरा काल-  
एटेंश नोटिस था। जब कि इसी विषय पर  
राज्य सभा में काल-एटेंशन नोटिस मंजूर किया  
गया है, लेकिन आपकी तरफ से इसकी मंजूरी  
नहीं मिली, जिसका नतीजा यह होगा कि हम  
लोगों को सवाल पूछने का मौका नहीं मिलेगा।  
मैं जानना चाहता हूँ—मंत्री महोदय इस विषय  
पर स्टेटमेंट देने जा रहे हैं, क्या इस पर हम  
लोग सवाल पूछ सकते हैं या नहीं पूछ सकते  
हैं? मैं यह भी चाहूंगा कि इस किस्म के  
विषय पर आप फैसला दें कि एकतरफा स्टेट-  
मेंट ही यहां पर न हो जाय। जब काल-  
एटेंश आता है तो उसको आप मंजूर करें ताकि  
हम लोगों के अधिकार और ज्यादा सुरक्षित  
रह सकें।

MR. DEPUTY-SPEAKER : Already,  
one calling-attention was admitted this  
morning and answered. There cannot be  
more than one calling-attention-notice on  
the same day. Now, the hon. Minister is  
going to make a statement and after that, the  
rules permit of many other avenues by  
which hon. Members can elicit more infor-  
mation from Government, and I would  
request the hon. Member to resort to those  
means.

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI P. C.  
SETHI) : The facts of recent seizures of  
hashish (*charas*) from 16th February, 1970  
onwards in New Delhi are as follows :

On the basis of a news item appearing  
in the press on the 16th February, 1970 that  
a big haul of *charas* was made in Boston  
(USA) and that the drug was exported from  
Delhi, Delhi Customs started immediate  
investigations. They moved fast and as a  
result of their swift action found that five  
packages containing musical instruments  
(*sitars* and *tablas*) and incense had been  
booked by Messrs. Bharat Exports to Messrs.  
Afro Imports Inc. (USA) by one of the  
international airlines. These crates were  
detained and on search were found to  
contain 145 lbs. of *charas* packed in  
polythene bags and concealed in ingeniously